

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-71/2004/1368/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Syed Imdadur Rahman,  
District & Sessions Judge,  
South Salmara-Mankachar.

Dated Guwahati, the <sup>th</sup> 14 March, 2022.

Sub:- **Station leave permission.**

Ref:- Letter No DJ.SSM.I.3/Esstt/2021/2022/269/E, dated 10.03.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 17.03.2022 till the morning of 21.03.2022**, has been granted. The next senior most Judicial officer at the station shall remain in-charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-71/2004/1369/A. dated** , 14-03-2022

Copy to:

1. The Project Manager, Gauhati High Court.

*Sd/-*  
14/3/22  
**JT.REGISTRAR (VIGILANCE)**